

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURT COMPLEX : NEW DELHI

No. Judl./F.11/SV/SD/Saket/2026/ 22665

New Delhi, Dated: 20/5/26

To,

The Registrar General,
Hon'ble High Court of Delhi,
New Delhi

Sub: Special Casual Leave to the Officers of the Delhi Higher Judicial Service during the ensuing Summer Vacation - 2026.

Sir,

This is with reference to letter no. 2746-2758/DHC/Gaz./G-4/DHJS/ SumVac/2026 dated 06.05.2026 of your goodself on the above noted subject. The schedule with the names of the Officers of Delhi Higher Judicial Services showing the period during which they will avail the Special Casual leave and period of detention is enclosed herewith as Annexure 'A'.

This is for your kind information

With Regards,

Encl. As above.



Yours Sincerely,

(GURVINDER PAL SINGH)
Principal District & Sessions Judge
South District, Saket Courts Complex
New Delhi

No. Judl./F.11/SV/SD/Saket/2026/ 22666 - 22755

New Delhi, Dated: 20/5/26

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. All the Officers of Delhi Higher Judicial Officers posted in South District.
3. The Officer In-charge, Pool Car Section, Saket Courts Complex
4. The Officer In-charge, Computer Branch, Saket Courts Complex with the request to upload the same on the official website of the South District.
5. The Chief Prosecutor, South District, Saket Courts, New Delhi.
6. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
7. The Administrative officer (Judl.)/In-charge of all the Branches, South District, Saket Courts Complex, New Delhi.
8. PS/Reader to the Ld. Principal District & Sessions Judge, South District.
9. The R & I Branch, South District for uploading on LAYERS.
10. The PRO/APRO of all the District Courts of Delhi & New Delhi.
11. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
12. Notice Board.

Principal District & Sessions Judge,
South District, Saket Courts Complex
New Delhi

Annexure "A"

Information regarding availing of Special Casual Leave and detention for duty during the summer vacation 2026 of the Officers of Delhi Higher Judicial Services, posted at South District, Saket Court, New Delhi :-

Sl. No.	Name of Officer	Designation	Period of Special Casual Leave	Period of detention
1	Sh. Sandeep Yadav	District Judge (Commercial Court)-03	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
2	Ms. Anuradha Shukla	District Judge (Commercial Court)-02	09.06.2026 to 29.06.2026	01.06.2026 to 08.06.2026 & 30.06.2026
3	Sh. Lokesh Kumar Sharma	District Judge (Commercial Court)-05	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
4	Sh. Naresh Kumar Malhotra	District Judge (Commercial Court)-01	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
5	Sh. Sudesh Kumar	District Judge (Commercial Court) (Digital)-04	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
6	Sh. Pooran Chand	District Judge-05	09.06.2026 to 29.06.2026	01.06.2026 to 08.06.2026 & 30.06.2026
7	Dr. Kulshreshtha Saurabh	District Judge-04	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
8	Sh. Sonu Agnihotri	ASJ-03	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
9	Ms. Surya Malik Grover	Judge In-charge, Mediation Centre, Saket	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
10	Ms. Shunali Gupta	ASJ (FTC)-02	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
11	Sh. Sunil Beniwal	District Judge-06	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
12	Sh. Hargurvarinder Singh Jaggi	ASJ (FTC)-01	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
13	Sh. Ajay Garg	ASJ/Spl. Judge (NDPS)	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
14	Sh. Samar Vishal	ASJ-02	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
15	Sh. Arul Varma	District Judge-02	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
16	Sh. Purshotam Pathak	ASJ-05	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
17	Ms. Mona Tardi Kerketta	ASJ-01 (POCSO)	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026

Prepared by :- *[Signature]* Contd/---2
[Signature]

Sl. No.	Name of Officer	Designation	Period of Special Casual Leave	Period of detention
18	Sh. Dinesh Kumar	ASJ (SC-POCSO)	01.06.2026 to 05.06.2026 & 15.06.2026 to 30.06.2026	06.06.2026 to 14.06.2026
19	Ms. Ambika Singh	District Judge-01	08.06.2026 to 28.06.2026	01.06.2026 to 07.06.2026 & 29.06.2026 to 30.06.2026
20	Ms. Niti Phutela	ASJ (SFTC)	01.06.2026 to 21.06.2026	22.06.2026 to 30.06.2026
21	Ms. Manika	ASJ-04 (POCSO)	03.06.2026 to 04.06.2026 & 08.06.2026 to 26.06.2026	01.06.2026 to 02.06.2026 & 05.06.2026 to 07.06.2026 & 27.06.2026 to 30.06.2026
22	Sh. Pawan Kumar	ASJ-06	01.06.2026 to 21.06.2026	22.06.2026 to 30.06.2026
23	Sh. Munish Bansal	District Judge-03	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
24	Ms. Anjani Mahajan	PO MACT	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
25	Ms. Nabeela Wali	ASJ (SC-RC)	03.06.2026 to 23.06.2026	01.06.2026 to 02.06.2026 & 24.06.2026 to 30.06.2026
26	Sh. Anuj Kumar Singh	ASJ (FTSC) (POCSO)	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026
27	Sh. Ranjeet Singh	ASJ/Spl. Judge (Electricity)	10.06.2026 to 30.06.2026	01.06.2026 to 09.06.2026

Prepared by

25-452
tab